

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4621/2021

(Arising out of impugned final judgment and order dated 21-10-2020 in SAD No. 954/2020 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR TIWARI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.40155/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.40151/2021-EXEMPTION FROM FILING O.T.)

Date : 11-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Aishwarya Bhati, ASG
Mr. Harish Pandey, AOR

For Respondent(s) Mr. V. K. Shukla, Sr. Adv.
Mr. P. V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. V. Sibi Kargil, Adv.
Mr. Anubhav Chaturvedi, Adv.
Mr. Pankaj Agarwal, Adv.
Mr. Bhupender Singh, Adv.
Ms. Indira Bhakar, Adv.
Mr. N. B. V. Srinivasa Reddy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the third week of January, 2022.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER